



\$~SB-1 to 82

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 990/2021

M/S BPTP LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for

UOI

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

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Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei, Adv. for UOI.

+ W.P.(C) 1357/2021 M/S INFINITI RETAIL LTD

..... Petitioner

Through: Mr.Rohan Shah, Mr. Srisabarirajan, Mr. Mahesh Sahasvanaman Ms. Geetanjali Murti and Mr.

Harshvardhan, Advs.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for UOI with Ms.Anubha Bhardwaj, Adv. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. SriSabari Rajan,

Mr. Jay Gandhi, Mr. Mihir Deshmukh

and Mr. Rajat Mittal, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh





Chauhan, Advocates for DGAP and NAA.

+ W.P.(C) 1593/2021 & CM No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Pradeep Kumar Sharma, Adv.for

UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 1765/2021

M/S LE REVE Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu, Adv. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP.

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+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Aditya Dewan with Mr.Aditya

Hooda, Mr.Sahil Chandra and Mr.Vivek Mishra, Advs. for R-

2/NAPA

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,

Mr.Kautilya Birat, Adv. for R-1.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Mr. Vive, Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP

and NAA.

+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Pandel Counsel for

R-1.

Mr.Aditya Dewan, Mr.Aditya Hooda, Mr.Sahil Chandra, Mr.Vivek Mishra,

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Advs. for R-3/NAPA

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

+ W.P.(C) 2440/2021

BONNE SANTE Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Pradeep Kumar Sharma, Adv.for

UOI.

Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-

2 and 3.

+ W.P.(C) 2676/2021 & CM APPL.7906-7907/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh and Mr. Udit

Jain, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh

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Chauhan, Advocates for DGAP and NAA.
Mr.Parangat Pandey, Adv. for R-3.

+ W.P.(C) 2785/2021 & CM APL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich and Mr. Ashray Behura,

Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 2897/2021

ITC LIMITED & ANR. Petitioners

Through: Mr. Ajay Aggarwal, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC for UOI

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

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+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Mr. Mrinal Bharat

Ram, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Advs. for Res/NAA.

+ W.P.(C) 3254/2021

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Mr. Keshav Mann and Ms. Preeti Singh, Advocates for

UOI.

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+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC

and Mr.T.P.Singh, Adv for R-1.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Bibhash Kumar and Mr.Vivek

Goyal, Advocates for R-1.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

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Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Mr. Tarun Gulati, Sr Adv with

Ms.Ruby Singh Ahuja, Mr.Vishal Gehrana, Ms.Kritika Sachdeva, Mr.Lakshav Khanna and

Mr.Lakshay Khanna Mr.Jappanpret Hora, Adocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vinod Diwakar, CGSC with

Mr. Vishal Kumar Singh and

Mr.Olson Nair, Advs. for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Adv. for NAA and DGAP.

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Krishan

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Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Mr. Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Advocates.

Mr. Siddhant Yadav, Advocate.

versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Mr. Ripudaman Bhardwaj, CGSC

and Mr.T.P.Singh, Adv for R-1.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Bhagwan Swarup Shukla, CGSC for UOI with Mr. Kamaldeep, Mr.Gokul Sharma and Mr.Sarvan

Kumar, Advs.

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI with Mr. Kamaldeep and

Mr.Gokul Sharma, Advs.

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Mr. Ripudaman Bhardwaj, CGSC and Mr.T.P.Singh, Adv for R-1. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr. Manas Bhatnagar, Advocates for R-4.

+ W.P.(C) 6337/2021 & CM APPL.19960/2021 M/S PURI CONSTRUCTION PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Apoorv Kurup, CGSC and

Mr.Ojaswa Pathak, Adv. for R-1

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Adv.

+ W.P.(C) 12471/2021 & CM No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr. Kartikey Bhatt and

Mr. Gurveer Lally, Advs.

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta, Mr.Keshav Mann,

Advocates for UOI.

Mr.Aditya Singla, Sr. Standing Counsel with Ms.A. Sahitya Veena

Adv.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shurbhi Bhardwaj,

Advs for NAA

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC for UOI

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Singh, CGSC, with Mr.Kritiman Ms. Kunjala Bhardwaj, Advocate. Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

W.P.(C) 1171/2020 +

IFB INDUSTRIES LTD,

..... Petitioner

Through:

Mr. S. Ganesh, Senior Advocate, Mr. U. A Rana and Mr. Himanshu Mehta

Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through:

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

W.P.(C) 1406/2020 & CM No.4879/2020 +

M/S FRIENDS LAND DEVELOPERS

..... Petitioner

Mr.Prakash Kumar,Adv. Through:

versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Rajesh Kumar with Mr. Puneet Through:

Yadav, Advocates for UOI.

Ms.Sonia Sharma and Ms. Neha

Chugh, Advs. for R2 & 3.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for





R-4 & 5 Mr.Jatin Puniyani, GP for UOI.

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Advs. for UOI/R-1 Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

+ W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav. Advocates for UOI.

Mr. Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

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Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr.Samir Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

+ W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Mr. Vijay Kumar

Maurya and Ms.Shubhi Bhardwaj,

Advs. for NAA.

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD,

..... Petitioner

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Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Prateek Bansal, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr.Sameer Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP.

+ W.P.(C) 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar, Mr. Samyak

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Jain, Mr.Tushar Joshi, Mr.Vishal Gourav, Advs

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vipul Agrawal, Advocate for

R-2&3.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr.Jatin Puniyani, GP for UOI.

+ W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr. Vinayak

Mathur, Mr. Ankit Sachdeva, Ms.Anishka Gupta, Mr. Kamal Kumar Arya and Ms. Komal Arya,

Advocates

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

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+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

.... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy and Mr. P. Srinivasan, Advs. for State of

Haryana/R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to 7.

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah and Mr. Alok Yadav,

Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC, Mr. Adarsh

Kr. Gupta, Mr.Keshav Mann, Ms.

Preeti Singh, Advocates for UOI.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

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Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

Through:

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through:

Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Neha Malik, Adv. for NAA and

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DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr.S.Ganesh, Sr. Adv. with Mr.Priyadarshi Manish, Ms Anjali

Jha Manish, Ms Shweta Singh and

Ms.Deepali Sharma, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain,

Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

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NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Tushar Mehta, Ld.SG, Mr. Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Mr. Ravi Chawla, Advocate with Mr. Avnish Kr. Upadhyay, Adv. for

R-2 & 3.

+ W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Advocate

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya

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Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei, Adv. for UOI.

Mr.Rony O. John, Mr.Piyush Swami and Mr. Arshdeep Singh, Advs. for R-2 and 3.

W.P.(C) 4957/2020 +

WHIRLPOOL OF INDIA LTD

..... Petitioner

Mr.V. Lakshmikumaran, Through:

> Mr.Charanya Lakshmikumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Ms.Avisha Arora and Khatri, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei, Adv. for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.





+ W.P.(C) 5347/2020& CM No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda and Mr. Mrinal

Bharat Ram, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI with Mr. Kamaldeep and

Mr.Gokul Sharma, Advs.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2,5 to 7.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.





+ W.P.(C) 5979/2020 & CM No.21655/2020

EMAAR MGF LAND LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC for UOI

with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Mr. Parangat Pandey, Advocate for

R-3.

Mr. Satish Kumar, Sr. Standing

Counsel.

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing

counsel.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Bibhash Kumar, Adv. for

Mr. Vivek Goyal, Advocate for R-1.

+ W.P.(C) 7412/2020 & CM No.24800/2020

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SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Anurag Soan, Mr. Rahul Sateeja

Mr.Deepak Thakur, Ms.Vrinda

Bagaria, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Krishan

Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh and Mr. Aman Sahani, Advs.

for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

+ W.P.(C) 8229/2020

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain,

Advocates

versus

UNION OF INDIA & ORS. Respondents

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Through: Mr. Farman Ali, SPC, Mr. Krishan

Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Mr. Vipul Agrawal, Advocate for

R-2&3.

Mr.Tushar Ld.Solicitor Mehta. General with Mr.Zoheb Hossain, Sr. SC. Mr. Vivek Gurnani, Ms. Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP

W.P.(C) 8751/2020 & CM No.28192/2020 +

> M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

> > Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

> > > Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr. Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Vaidyanathan Mr.Harish Shankar CGSC, Ms. S. Bushra Kazim, Adv. & Kumar Mishra Srish and Mr.Sagar Mehlawat, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

W.P.(C) 9146/2020 & CM No.29630/2020 +

LITE BITE TRAVELS FOODS PVT LTD

..... Petitioner

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Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing

counsel.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

+ W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, mr. Aaman Sahani, Advocates

for UOI.

Mr. Farman Ali, SPC, Mr. Krishan Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI.

Ms. Neha Malik, Adv. for R-3 & 4

+ W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.





versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Aakanksha Kaul, Mr.Manek

Singh, Advocate for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD.

..... Petitioner

Through:

Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Aakhanksha Kaul, Mr.Manek Singh and Mr.Aman Sahani, Advts.

For UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 10901/2020 & CM APPL. 34162/2020, CM APPL. 34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD.

..... Petitioner

Through: None.

versus

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UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nithi Raman, CGSC with

Mr. Zubin Singh, Adv. for UOI.

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC for UOI with Ms. Shruti Shivkumar and Mr.

Taha Yasin, Advocates.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Neha Malik, Adv. for R-4.

Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

+ W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Ms. Vanita

Through:

Bhargava, Mr.Ajay

Bhargava and Ms. Prerna Singh, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikrant N. Goyal, Adv. for UOI.

Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 1418/2019 & CM No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr. Pankaj Agarwal, Adv.

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr. Kamal Sawhney, Mr.Vinayak Mathur, Mr. Kamal Kumar Arya with Mr. Ankit Sachdeva, Advocates for

respondent No.4.

+ W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Gyanendra Singh, SC for NAA.

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr.V. Lakshmikumaran,

Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr. Yogendra Aldak, Mr. Kunal Kapoor, Mr.Agrim Arora and Ms.Avisha Khatri,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Harish Vaidyanathan Shankar,

CGSC with Ms.S.Bushra Kazim and Mr.Srish Kumar Mishra and Mr,Sagar

Mehlawat, Advocates for UOI.

Mr.Zoheb Hossain, Standing counsel

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for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

+ W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Ms.Shweta Kabra and

Ms.Prerna Singh, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N. Lakra, CGSC for R-1.

Mr. Anurag Ahluwalia CGSC for

R1/UOI.

Mr. Ripudaman Bhardwaj, CGSC and Mr.T.P.Singh, Adv for R-1. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr. Athar Raza

Farooquei and Mr.Krishan Kumar,

Advts. For R-2 and R-3.

Mr.Anurag Ahluwalia CGSC, Mr.Danish Faraz Khan, Adv. for

R1/UOI.

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+ W.P.(C) 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for

UOI.

Mr. Ravi Chawla, Advocate with Mr. Avnish Kr. Upadhyay, Adv. for

R-2 & 3

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, Advocate with Mr. Avnish Kr. Upadhyay, Adv. for

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R-2 & 3.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and NAA.

+ W.P.(C) 7910/2019 & CM No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI with Mr. Kamaldeep and

Mr.Gokul Sharma, Advs.

Mr.Sushil Kumar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI. Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya

Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

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for UOI.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Advs for Res/NAA.

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra with Mr. Manish

Khurana and Mr. Kshitij Chhabra,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr.Satyakam, ASC with Ms.Jyoti

Mehra, Advocate for R-4.

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Farman Ali, SPC, Mr.Krishan

Kumar and Mr. Athar Raza Farooquei,

Adv. for UOI/R-2 and R-3.

+ W.P.(C) 11253/2019 & CM No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with

Mr. Vinayak Mathur, Mr. Ankit

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Sachdeva, Mr.Kamal Arya and Ms.Anishka Gupta, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Rajesh Kumar with Mr. Puneet

Yadav, Advocates for UOI.

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD.

..... Petitioner

Through:

Mr.Abhishek Choudhary and

Mr.Simranpal Sawhney, Advocates

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ruchir Mishra and Mr.Mukesh Kumar Tiwari Advocates for UOI Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD ...

..... Petitioner

Through: N

Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS.

..... Respondents

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Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Advs. for UOI

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

Ms.Hemlata Rawat, Mr.Chetan Kumar Shukla and Mr.Ayushman

Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Advs. for UOI

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

+ W.P.(C) 13163/2019 & CM APPL.53573/2019

HATHKARGAH LAGHU PATANG UDYOG SAMITI (REG.)

..... Petitioner

Through: Mr. Tariq Adeeb, Advocate.

versus

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GOVERNMENT OF NCT OF DELHI AND ANR. Respondents

Through: Mr. Kartikay Bhaskar, proxy counsel

for Mr.Karan Bhardwaj, ASC,

GNCTD for R-1 & 2

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vinod Diwakar, CGSC with

Mr. Olson Nair, Advocate for UOI. Mr. Tushar Mehta, Ld.SG, Mr. Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-3.

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr. Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr.Tushar Mehta, Ld.SG, Mr.Zoheb

Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh Chauhan, Advocates for DGAP and

NAA.

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Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Adv. with

Mr. Vinayak Mathur, Mr. Ankit Sachdeva, Mr. Kamal Arya and

Ms. Anishka Gupta, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia with

Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advocates for

UOI

Mr.Tushar Mehta, Ld.SG, Mr.Zoheb Hossain, Standing counsel for CBIC with Mr. Vivek Gurnani, Mr. Aditya Chhajed and Mr. Dewang Singh

Chauhan, Advocates for DGAP and

NAA.

+ W.P.(C) 13194/2018

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thacker, Mr. Kumar

Visalaksh, Mr. Udit Jain, Advocate

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Anurag Ahluwalia with

Mr. Danish Faraz Khan and Mr. Rishab Narayan, Advocates for

UOI.

Ms.Aakanksha Kaul, Mr.Manek

Singh, Advs. for NAA.

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+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapoor, Senior Advocate

with Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana, GP for respondent No.1.

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD

..... Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich and Mr. Ashray Behrua,

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

ORDER

% 27.05.2022

The Division Bench has not assembled today.

List on 30th May, 2022

By Order

(Court Master)

MAY 27, 2022/TS

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